IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(*through hybrid mode*)

ITEM No. 11

CA No. 103/2023
CP No. 24/Chd/Hry/2023

IN THE MATTER OF:-

Shri Dadhichi Finance & Investment Company Pvt. Ltd. ...Petitioner

Versus

ROC, NCT of Delhi & Haryana …Respondent

Under Section: 252 (3), Rule 11 of NCLT

Since the Hon'ble Members are on leave, hence the matter is adjourned to 10.05.2024.

Sd/-
Court Officer

Tanvi
22.03.2024